

Name of Corporate Debtor: LOGICASH SOLUTIONS PRIVATE LIMITED (Company under CIRP)  
CIN: U74990MH2009PTC197031

*Annexure*

**Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

| Sl. No.      | Category of creditor   | Summary of claims received |                     | Summary of claims admitted |                           | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------------|--|----------------------------|---------------------|----------------------------|---------------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|-----------------|
|              |  | No. of claims              | Amount              | No. of claims              | Amount of claims admitted |                             |                               |                                     |                     |                 |
| 1            | Secured financial creditors belonging to any class of creditors                                    | 1                          | 2,10,46,586         | 1                          | 2,10,46,586               | --                          | --                            | --                                  | 1                   |                 |
| 2            | Unsecured financial creditors belonging to any class of creditors                                  | 1                          | 19,44,702           | 1                          | 19,44,702                 | --                          | --                            | --                                  | 2                   |                 |
| 3            | Secured financial creditors (other than financial creditors belonging to any class of creditors)   | --                         | --                  | --                         | --                        | --                          | --                            | --                                  | 3                   |                 |
| 4            | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | --                         | --                  | --                         | --                        | --                          | --                            | --                                  | 4                   |                 |
| 5            | Operational creditors (Workmen)  | --                         | --                  | --                         | --                        | --                          | --                            | --                                  | 5                   |                 |
| 6            | Operational creditors (Employees)  | --                         | --                  | --                         | --                        | --                          | --                            | --                                  | 6                   |                 |
| 7            | Operational creditors (Government Dues)  | 1                          | 37,48,09,559        | 1                          | 37,05,87,793              | --                          | 42,21,766                     | --                                  | 7                   |                 |
| 8            | Operational creditors (other than Workmen and Employees and Government Dues)                       | --                         | --                  | --                         | --                        | --                          | --                            | --                                  | 8                   |                 |
| 9            | Other creditors, if any, (other than financial creditors and operational creditors)                | --                         | --                  | --                         | --                        | --                          | --                            | --                                  | 9                   |                 |
| <b>Total</b> |  | <b>3</b>                   | <b>39,78,00,847</b> | <b>3</b>                   | <b>39,35,79,081</b>       | <b>--</b>                   | <b>42,21,766</b>              | <b>--</b>                           |                     |                 |

**Annexure-1**

**Name of the corporate debtor: LOGICASH SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP: 07/12/2023; List of creditors as on: 18/01/2024**

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

| Sl. No. | Name of creditor  | Identification No.    | Details of claim received |                | Details of claim admitted |                 |   |   |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |    |
|---------|-------------------|-----------------------|---------------------------|----------------|---------------------------|-----------------|---|---|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|----|
|         |                   |                       | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest   | Amount covered by guarantee                                     | Whether related party? | % of voting share in CoC |                            |  |                              |                                    |                 |    |
| 1       | Axis Bank Limited | L65110GJ1993PLC020769 | 26/12/2023                | 2,10,46,586    | 2,10,46,586               | Secured         | First Charge by way of hypothecation on entire current assets including book debts of the company both present & future, on Pari Passu basis with HDFC Bank, IDFC Bank and Tata Capital | Corporate Guarantee by NISA Industries Services Private Limited | NO                     | 91.55%                   | --                         | --   | --                           | --                                 | --              | -- |

**Annexure-2**

**Name of the corporate debtor: LOGICASH SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP: 07/12/2023; List of creditors as on: 18/01/2024**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

| Sl. No. | Name of creditor                            | Identification No.   | Details of claim received |                | Details of claim admitted |                           |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|----------------------|---------------------------|----------------|---------------------------|---------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
|         |   |                      | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim           | Amount covered by Guarantee | Whether related party? | % of voting share in CoC |                            |  |                              |                                    |                 |
| 1.      | Sustainable Agro-Commercial Finance Limited | U6599MH2011PLC213640 | 26/12/2023                | 19,44,702      | 19,44,702                 | Unsecured – Business Loan | --                          | --                     | 8.45%                    | --                         | --   | --                           | --                                 | --              |

**Annexure – 7**

**Name of the corporate debtor: LOGICASH SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP: 07/12/2023; List of creditors as on: 18/01/2024**

**List of operational creditors (Government dues) (Amount in ₹)**

| Sl. No. | Details of Claimant   |            |  | Details of claim received |                | Details of claim admitted |                 |                                     |                             |                        |   | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any  |
|---------|---|------------|--|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|--|
|         | Department  | Government | Identification No.   | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | % of voting share in CoC, if applicable |                            |  |                              |                                    |  |
| 1       | Assistant Commissioner of CGST & Central Excise Commissionerate, Division –I, Belapur Commissionerate | GST        | Ministry of Finance, Department of Revenue, Central Board of Indirect Taxes and Customs, CGST & C. Ex Belapur Commission | 19/12/23                  | 37,48,09,559   | 37,05,87,793/-            | --              | --                                  | --                          | --                     | --                                      | --                         | --   | 42,21,766/-                  | --                                 | Books of Accounts and other documents demanded from Management of Corporate Debtor Under CIRP is pending for receipt for verification of ST and GST claims |